

# HIGH COURT OF CHHATTISGARH : BILASPUR

## ORDER

No. 1135 /Confdl./2022  
II-2-3/2002 (Pt. III)


Bilaspur, dated the 22<sup>nd</sup> September, 2022

The following District Judges (Entry Level), as specified in Column No. (2) of the table below, are, hereby, appointed to the category of District Judge (Selection Grade) in the Pay-scale of Rs. 144200-218200 from the date mentioned in Column No. (3): -

### TABLE

S.No.	Name of Judicial Officer with designation	Date of appointment to the category of District Judge (Selection Grade)
(1)	(2)	(3)
1.	Smt. Shubhra Pachouri, Additional District and Sessions Judge, I F.T.S.C. (POCSO), Raipur	20.09.2022
2.	Shri Sheikh Ashraf, Additional District and Sessions Judge, Bhatapara	20.09.2022
3.	Shri Alok Kumar (Jr.), Judge, Family Court, Kawardha	20.09.2022
4.	Ku. Ranju Rautrai, Additional District and Sessions Judge, F.T.S.C. (Rape & POCSO), Surajpur	20.09.2022
5.	Smt. Sangeeta Naveen Tiwari, Additional District and Sessions Judge, IV F.T.S.C. (POCSO), Durg	20.09.2022
6.	Smt. Leena Agrawal, I Additional District and Sessions Judge, Kanker	20.09.2022
7.	Shri Pankaj Kumar Jain, Chairman, Permanent Lok Adalat, Bilaspur	20.09.2022
8.	Shri Pankaj Kumar Sinha, I Additional District and Sessions Judge, Bemetara	20.09.2022
9.	Shri Harish Kumar Awasthi, Additional District and Sessions Judge, Sarangarh	20.09.2022
10.	Smt. Shraddha Shukla Sharma, III Additional Principal Judge, Family Court, Durg	20.09.2022
11.	Smt. Madhu Tiwari, Additional District and Sessions Judge, F.T.S.C. (POCSO), Bemetara	20.09.2022
12.	Smt. Garima Sharma, Additional Director, Chhattisgarh State Judicial Academy, Bilaspur	20.09.2022
13.	Shri Yashvant Kumar Sarthi, Additional District and Sessions Judge, F.T.S.C. (Rape & POCSO), Sakti	20.09.2022


Contd...2/-

  
22.09.2022

(2)

14.	Shri Rajendra Kumar Verma, III Additional District and Sessions Judge, Surajpur	20.09.2022
15.	Shri Sunil Kumar Jaiswal, I Additional District and Sessions Judge, Bilaspur	20.09.2022
16.	Smt. Vandana Deepak Dewangan, VII Additional District and Sessions Judge, Raipur	20.09.2022
17.	Dr. Manoj Kumar Prajapati, Chairman, Permanent Lok Adalat, Raipur	20.09.2022
18.	Shri Ajit Kumar Rajbhanu, I Additional District and Sessions Judge, Kunkuri	20.09.2022
19.	Shri Prashant Parashar, Secretary, High Court Legal Services Committee, Bilaspur	20.09.2022
20.	Ku. Sunita Sahu, II Additional District and Sessions Judge, Manendragarh	20.09.2022
21.	Shri Yashwant Wasnikar, XI Additional District and Sessions Judge, Raipur	20.09.2022
22.	Shri Arvind Kumar, Additional District and Sessions Judge, F.T.S.C. (POCSO), Dhamtari	20.09.2022
23.	Smt. Kirti Lakra, Additional District and Sessions Judge, F.T.S.C. (POCSO), Baloda-Bazar	20.09.2022
24.	Shri Niranjana Lal Chauhan, II Additional District and Sessions Judge, Baloda-Bazar	20.09.2022
25.	Shri Davender Kumar, Additional Registrar (D.E. & E.), High Court of Chhattisgarh, Bilaspur	20.09.2022
26.	Smt. Usha Gendle, Additional District and Sessions Judge, II F.T.S.C. (POCSO), Bilaspur	20.09.2022
27.	Smt. Swarnlata Toppo, Additional District and Sessions Judge, F.T.S.C. (POCSO), Katghora	20.09.2022
28.	Smt. Shobhna Koshta, I Additional District and Sessions Judge, Saraipali	20.09.2022

BY ORDER OF THE HIGH COURT

  
(ARVIND KUMAR VERMA)  
REGISTRAR GENERAL  
22.09.2022

Endt. No. 1136 /Confdl./2022 Bilaspur, dated the 22<sup>nd</sup> September, 2022  
II-2-3/2002 (Pt. III)

Copy forwarded to: -

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd...3/-

(3)

3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
9. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
17. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19.
  - (1) Smt. Shubhra Pachouri, Additional District and Sessions Judge, I F.T.S.C. (POCSO), Raipur,
  - (2) Shri Sheikh Ashraf, Additional District and Sessions Judge, Bhatapara,
  - (3) Shri Alok Kumar (Jr.), Judge, Family Court, Kawardha,
  - (4) Ku. Ranju Rautrai, Additional District and Sessions Judge, F.T.S.C. (Rape & POCSO), Surajpur,
  - (5) Smt. Sangeeta Naveen Tiwari, Additional District and Sessions Judge, IV F.T.S.C. (POCSO), Durg,
  - (6) Smt. Leena Agrawal, I Additional District and Sessions Judge, Kanker,
  - (7) Shri Pankaj Kumar Jain, Chairman, Permanent Lok Adalat, Bilaspur,
  - (8) Shri Pankaj Kumar Sinha, I Additional District and Sessions Judge, Bemetara,

Contd... 4/-

- (9) Shri Harish Kumar Awasthi, Additional District and Sessions Judge, Sarangarh,
- (10) Smt. Shraddha Shukla Sharma, III Additional Principal Judge, Family Court, Durg,
- (11) Smt. Madhu Tiwari, Additional District and Sessions Judge, F.T.S.C. (POCSO), Bemetara,
- (12) Smt. Garima Sharma, Additional Director, Chhattisgarh State Judicial Academy, Bilaspur,
- (13) Shri Yashvant Kumar Sarthi, Additional District and Sessions Judge, F.T.S.C. (Rape & POCSO), Sakti,
- (14) Shri Rajendra Kumar Verma, III Additional District and Sessions Judge, Surajpur,
- (15) Shri Sunil Kumar Jaiswal, I Additional District and Sessions Judge, Bilaspur,
- (16) Smt. Vandana Deepak Dewangan, VII Additional District and Sessions Judge, Raipur,
- (17) Dr. Manoj Kumar Prajapati, Chairman, Permanent Lok Adalat, Raipur,
- (18) Shri Ajit Kumar Rajbhanu, I Additional District and Sessions Judge, Kunkuri,
- (19) Shri Prashant Parashar, Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur,
- (20) Ku. Sunita Sahu, II Additional District and Sessions Judge, Manendragarh,
- (21) Shri Yashwant Wasnikar, XI Additional District and Sessions Judge, Raipur,
- (22) Shri Arvind Kumar, Additional District and Sessions Judge, F.T.S.C. (POCSO), Dhamtari,
- (23) Smt. Kirti Lakra, Additional District and Sessions Judge, F.T.S.C. (POCSO), Baloda-Bazar,
- (24) Shri Niranjana Lal Chauhan, II Additional District and Sessions Judge, Baloda-Bazar,
- (25) Shri Davender Kumar, Additional Registrar (D.E. & E.), High Court of Chhattisgarh, Bilaspur,
- (26) Smt. Usha Gendle, Additional District and Sessions Judge, II F.T.S.C. (POCSO), Bilaspur,
- (27) Smt. Swarnlata Toppo, Additional District and Sessions Judge, F.T.S.C. (POCSO), Katghora,
- (28) Smt. Shobhna Koshta, I Additional District and Sessions Judge, Saraipali ,

*for information.*

Contd... 5/-

20. District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
21. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
22. Additional Registrar (Judicial/D.E./Admn./Works/Vigilance/D.E.(Appeal)), High Court of Chhattisgarh, Bilaspur for information.
23. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
24. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
25. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
26. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
27. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
28. Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E.), High Court of Chhattisgarh, Bilaspur for information.
29. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension & P.F./ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
30. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
31. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
32. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(ARVIND KUMAR VERMA)  
REGISTRAR GENERAL

22.09.2022